

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 11th April, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 23/2017(CZ)	Mithilesh Vs Secretary, PCB, Bhopal & 4 Ors.	Mr. Rajeev Jain, Adv. Mr. Rajesh Sharma, Adv.	
2.	Review Application No.02/2017(CZ) in O.A.No.64/16	M/s Vish Wind Infrastructure LLP. & Anr. Vs State of Rajasthan & 3 Ors.	Mr. Himinder Lal, Adv.	
FOR HEARING				
3.	Original Application No. 90/2016(CZ)	Tapeshwar Singh Bhati (Protection of Wild Life) Vs. Union of India & 2 Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Sandeep Singh, Adv.	
4.	Original Application No. 17/2017(CZ)	Dr. Alankrita Mehra Vs Union of India & 9 Ors. (Demarcation of F.T.L.)	Mr. Vivek Choudhary Adv. Mr. Rohit Sharma, Adv. Mr. Om.Shankar.Shrivastava, Adv. R-1 Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Sandeep Singh Adv. for CPCB Ms.Parul Bhadoria, Adv.R-6 Mr. Deepesh Joshi, Adv. Mr. DharamveerSharma,Adv. Mr. V.H.Vaswani, Adv.	
5.	Original Application No. 111/2016(CZ) (M.A.No.117/17)	Prakash Upadhyaya Vs. State of Rajasthan & 2 Ors.	Mr. Akshay Pare, Adv. Mr. Arushi Chouhan, Adv. Mr. Rohit Sohgaure, Adv. Mr. Brijesh Shrivastava, Adv. Mr. Yadvendra Yadav, Adv. Mr. Dharamveer Sharma, Adv. Mr. Sandeep Singh, Adv. Mr. Shrey Raj Saxena, Adv.	
6.	Original Application 40/2016(CZ)	Vijay Yadav Vs. Shyam Sunder Goplani & 4 Ors.	Mr. Deepesh Joshi, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Kumar Choudhary, Adv. Ms. Parul Bhadoriya Adv. for Mr. ShantanooSaxena,Adv.	
7.	Original Application No. 54/2015(CZ)	Babulal Jajoo (Water Bodies Rajasthan) Vs. State of Rajasthan & 3 Ors.	Dr. Mahendra Singh Kachhawa, Adv. Mr. Sandeep Singh, Adv. Mr. Om.Shankar.Shrivastava, Adv.	

8.	Original Application No. 88/2015(CZ) (M.A.No.80/17)	Babulal Jajoo (<i>Samodi Pond</i>) Vs. State of Rajasthan & Ors.	Dr. M.S. Kachhawa, Adv. Mr. Rajesh Kurera, Adv. Mr. Sandeep Singh, Adv. Mr. Amit Kumar, Adv.	
9.	Original Application No. 41/2016(CZ)	Thakur Sanjay Singh Vs. M/s. Roopmati Hotel Pvt. Ltd. & 7 Ors.	Mr. Ajay Gupta, Adv. Mr. Nishant Goel, Adv. Mr. Ravikant Patidar, Adv. Mr. Anurag Maheshwari, Adv. Mr. Atul Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Mr. Gunjan Chowksy, Adv. Mr. Shantanoo Shrivastava, Adv.	
FOR COMPLIANCE				
10.	Original Application No. 63/2016(CZ)	Mahendra Singh Borawat & 3 Ors. Vs. Union of India & 4 Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv.	
11.	Original Application No. 64/2016(CZ) (M.A.No.38/17) (M.A.No.116/17)	Mahendra Singh Borawat & 3 Ors. (Wind Energy, Plant) Vs. State of Rajasthan & 4 Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv.	

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